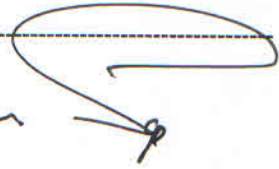


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 146/16	TP 180/17	For Clarification	391 / 394	Paul Resorts & Hotels Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>SATISH P. JOTHA</i> <i>SPT Leg</i>	<i>Advocate to petitioner</i>	

*Counsel*  
~~PCS~~ for petitioner is present. Assistant from OL office is present. Today, we have heard the counsel.

For continuation, list it on 17.07.2017.

  
MEMBER (J)

  
MEMBER (T)